

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 41 of 2020

IN THE MATTER OF:

Shri M. Gopal

...Appellant

Versus

Wholesale Market (India) Pvt. Ltd & ors

...Respondents

Present:

For Appellant:- Mr. Mahesh Thakur and Mr. Siddharth Thakur, Advocates

For Respondent:

O R D E R

17.02.2020 At the request of the Learned counsel for the Appellant side, the matter is adjourned to **05th March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn